

OUT-OF-OFFICE

No. /DHC/GAZ.IIB/G-8/1/1&LA/2023

Dated:

From:

The Registrar General,
High Court of Delhi,
New Delhi.

To,

Sh. Bharat Parashar,
Member Secretary,
Delhi State Legal Services Authority,
Central Office, Patiala House Courts Complex,
New Delhi.

Subj: Appointment to the post of Principal Secretary (Law, Justice & L.A.), Govt. of NCT of Delhi on deputation basis.

Sir,

I am directed to forward herewith a copy of Order No.F.08/17/2011/S.1/04 dated 05.01.2023 issued by the Govt. of NCT of Delhi and to request you to join as Principal Secretary (Law, Justice & L.A.), Govt. of NCT of Delhi on deputation basis, with immediate effect.

Encl: As above

Yours sincerely,

Sd/-
(Shankar Singh)
Joint Registrar (Gaz.IIB)
for Registrar General

Endst. No. ¹⁴⁶⁻¹⁴⁹ /DHC/GAZ.IIB/G-8/1/1&LA/2023

Dated: 06/01/2023.

Copy forwarded for information and necessary action to:-

1. The Principal District & Sessions Judge (HQs.), Tis Hazari Courts, Delhi.
2. The Special Secretary (Services), Govt. of NCT of Delhi, 5th Floor, Delhi Secretariat, I.P. Estate, New Delhi.
3. Joint Registrar (Gazette-IA), Delhi High Court, New Delhi.
4. Joint Registrar (Gazette-IB), Delhi High Court, New Delhi.

Amit Narayan Bhardwaj
(Amit Narayan Bhardwaj)
Assistant Registrar (Gaz.IIB)

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

No. F.5 (1)/2022/ 2167-2207 Dated, Delhi the 07 JAN 2023

Subj: Appointment to the post of Principal Secretary (Law, Justice & L.A), Govt. of NCT of Delhi on Deputation basis.

Copy forwarded for information to :-

1. The Officer In-Charge, Administration I,II,III, Accounts, General Branch, Vigilance, Purchase Cell, Pool Cars, Library, Record Rooms, Copying Agencies, Web-site Committee(Hindi/English) and Computer Section, Tis Hazari Courts, Delhi.
2. The Administrative Civil Judge, (Central), Tis Hazari, Courts, Delhi.
3. The Sr. A.O.J / A.O.J, Administration-I,II,III, Vigilance, Recruitment Cell, Filing Section, Accounts Branch, Fine & Audit Section, Care-Taking Branch, Computer Branch, Protocol Branch, LAC Branch, R & I Branch, 'LAYERS', ACR Cell, I.T.Cell, & Vulnerable Witness Deposition Complex(VWDC), Central District, Tis Hazari Court, Delhi..
4. The Accounts Officer, Accounts Branch, Central District, Tis Hazari Courts, Delhi.
5. The P.S. to Ld. Principal District & Sessions Judge(HQs), Room No. 302-A, Tis Hazari Courts, Delhi.

(Kaveri Baweja)
(Kaveri Baweja)
District Judge (Commercial Court)-07
Officer in-charge Judicial Branch (Central)
For Principal District & Sessions Judge(HQs),
Punjab

